

19. Tamil Nadu	10.81
20. Tripura	0.92
21. Uttar Pradesh	27.78
22. West Bengal	3.10
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Total for States (I)	290.01
23. Total for Union Territories (II)	1.12
24. D.V.C. (III)	2.70
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Grand Total for (I), (II) & (III)	293.83
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#### Slum Improvement Programme

208. SHRI BANWARI LAL PUROHIT:  
SHRIMATI KISHORI SINHA :  
SHRI SRIBALIAV PANIGRAHI :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that the slum dwellers are rapidly increasing in the country day by day ;

(b) whether his Ministry propose to intensify any slum improvement programme in the country; and

(c) if so, the number of families likely to get respite from slums during the Seventh Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, sir, there is increase.

(b) and (c) The Scheme of Environmental Improvement of Urban Slums, which aims at providing basic amenities in urban slums, is being continued during the 7th Five Year Plan period also. The 7th Plan envisages to cover about 9 million slum dwellers under the scheme,

#### Drought in the Country

209. PROF. NIRMALA KUMARI SHAKTAWAT :  
SHRI V. TULSI RAM :  
SHRI R.M. BHOYE :  
SHRI KAMLA PRASAD RAWAT :  
SHRI SHANTI DHARIWAL :  
SHRI VISHNU MODI :  
SHRI NARSINH MAKWANA :  
SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI :  
SHRI SATYAGOPAL MISRA :  
SHRI MAHENDRA SINGH :  
SHRI VIRDHI CHANDER JAIN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that certain areas in the country especially Andhra Pradesh, Maharashtra, and Rajasthan are chronically drought prone;

(b) whether any team has visited the drought affected States, if so, the recommendations of the team;

(c) the details of expenditure incurred in each of the States towards relief measures for drought;

(d) whether in Maharashtra Government have started a project to utilize the services of computers from the State level down to village level to monitor the annually recurring problem of drought confronted by Maharashtra every year;

(e) if so, modus operandi of this project; and

(f) whether Government propose to start similar projects in other States also to solve the problem of annually recurring drought problem ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sirs.

(b) and (c) During the year 1985-86, the Central Teams visited the following drought affected States:—

- (1) Andhra Pradesh
- (2) Karnataka
- (3) Himachal Pradesh
- (4) Haryana
- (5) Jammu & Kashmir
- (6) Maharashtra
- (7) Madhya Pradesh
- (8) Uttar Pradesh
- (9) Rajasthan
- (10) Gujarat

The requests of Punjab, Mizoram and Pondicherry were considered by the Inter Ministerial Group. On the basis of the recommendations of the Central Teams/ Inter Ministerial Group and High Level Committee on Relief, the Government of India have so far sanctioned the ceilings of Central Assistance of Rs. 275.36 crores during 1985-86. The details are indicated in the statement given below. The details of expenditure against these sanctions will only be available at the end of the year.

(d) to (f) The Government of India is not aware of any such project.

#### Statement

*Statement showing Central Assistance extended to the states affected by Drought during 1985-86*

S. No.	State	Amount (Rs. in crores)	Remarks
1.	Andhra Pradesh	30.80	Request of additional assistance is under consideration.
2.	Himachal Pradesh	16.46	
3.	Haryana	9.21	
4.	Gujarat	*	*Request of assistance is under processing.
5.	Jammu & Kashmir	4.12	
6.	Maharashtra	34.50	Request of additional assistance is under consideration.
7.	Karnataka	53.31	
8.	Madhya Pradesh	39.74	Request of additional assistance is under consideration.
9.	Punjab	8.14	
10.	Uttar Pradesh	51.78	
11.	Rajasthan	25.87	Request of additional assistance is under consideration.
12.	Mizoram	0.24	
13.	Pondicherry	1.19	
		275.36	